

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO.2650
TO BE ANSWERED ON 27.12.2018**

Food Allowances to Sportspersons

†2650.SHRI JANAK RAM

Will the Minister of YOUTH AFFAIRS AND be pleased to state:

- (a) whether the Government proposes to formulate any action plan to increase the daily food allowance of sportspersons in order to make them trained and skilled;**
- (b) if so, the details thereof and the time by which it is likely to be implemented;**
- (c) whether the Government has received any complaints regarding the food being provided to sportspersons during the last three years and the current year;**
- (d) if so, the details thereof and the action taken thereon by the Government; and**
- (e) the steps taken by the Government to prevent recurrence of such instances?**

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH
AFFAIRS AND SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

(a) & (b): The sportspersons in the Sports Promotional Schemes of Sports Authority of India (SAI) admitted on residential basis are provided with boarding /diet charges as per the approved scheme norms to meet their nutritional requirement. The Diet charges are increased by 10% every 2 years and the last revision took place in July, 2018.

The scheme-wise Diet charges are as under: -

SN	Scheme	Diet Charges per day	
		Non-Hilly	Hilly
1	Army Boys Sports Company (ABSC), SAI Training Centre (STC), Special Area Games (SAG)	Rs. 250/-	Rs. 275/-
2	Centre of Excellence (COE)	Rs. 300/- for Non-Power, Rs. 350/- for Power Sports and Rs. 450/- for those attached with National Camps.	

(c) No complaint from the SAI Schemes trainees was received during last three years. However, during inspections of some centres certain improvements have been suggested involving engagement of diet-cum-nutritionists and professional cooks.

(d) & (e): In view of (c) above, do not arise.
